

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 667/2016
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

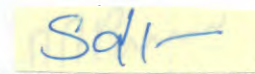
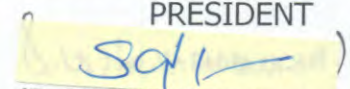
NAME OF THE COMPANY: Shriram Alpine Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(1)to394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish Jadhav	Advocate	Particular	
2.	Lakshmi	PCC	- Do -	
3.	Chetana Kandpal	Company Prosecutor	o/o Official Liquidators	Chetana
4.	C. BALOONI	Company Prosecutor	FRD (NR)	

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)